

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:-8347 - JK (LD) of 2026
DATED:- 07 - 07 - 2026

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble Supreme Court of India/ Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Commissioner/Secretary to the Government
Dated:07.07.2026

No:-LAW-OIC/7/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No. 8347- JK (LD) of 2026 dated 07.07.2026

S No.	Title of the Case	OIC
1	86/9/5/2022-JCD titled Under Trial Naresh Kumar @ Koorka S/o Lt. Mohan Lal R/o Village Mangiyal Avtara Tehsil Khour, Jammu.	Mushtaq Ahmad Malla Staff Officer to DGP, Prisons J&K.
2	OA No. 299/2026 titled Mohd Mehfooz & Others Vs UT of J&K and others.	Mr. Gagan Deep Singh, Dy.SP Transport HQ
3	WP(C) No. 854/2026 titled S. Harpal Singh Vs UT of J&K and other	Mr. Prabhu Dayal, Dy.SP PID No. 005661 of 8 JKAP Bn.
4	TA No. 9386/2020 titled Vijay Singh Choudhary Vs UT of J&K and Ors	Shri Rohit Kumar DySP HUM INT & LO HQ

Reyazul

Jm